

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No. 269/Chd/Hry/2017

In the matter of:

One Vision Software India Pvt. Ltd. & Ors.

...Petitioners

Present: Mr. Yash Pal Gupta, Advocate for Mr. Dhanjay Shukla,
Practising Company Secretary for the petitioners.

Mr. Yash Pal Gupta, Advocate submits that the arguing counsel is
unable to come today due to some personal difficulty. List the matter on
12.01.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 04, 2017
arora